

ANNEXURE-6

Name of Corporate Debtor : MITHILA CARS PRIVATE LIMITED
Date of commencement of CIRP : 30/04/2021
List of creditors as on : 27/10/2021

List of operational creditors (Employees)

(Amount in INR)

S.No.	Name of authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related party?	% of voting share in CoC, if applicable						
1.	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2.	-	-	-	-	-	-	-	-	-	-	-	-	-	-
TOTAL				-	-	-	-	-	-	-	-	-	-	-



Regards
 Prajakta Menezes
 As Resolution Professional of Mithila Cars Private Limited
 Registration No. IBBI/IPA-001/IP-P01349/2018-2019/12016
 Reg. Address: 416, Crystal Paradise Co-op Soc. Ltd.
 Dattaji Salvi Marg, Above Pizza Express,
 Off Veera Desai Road,
 Andheri West, Mumbai – 400053
 Email id: irp.mithilacars@gmail.com, prajakta@prmlegal.in